

Allotment of Petrol Pumps/LPG Distribution Agency

2346. **SHRI JASBIR SINGH GILL:**
SHRI PANKAJ CHAUDHARY:
SHRI MUKESH RAJPUT:
SHRI KANAKMAL KATARA:
SHRI BENNY BEHANAN:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether there is a Government Personnel Category in allotment of Petrol Pumps/LPG Distributorship and if so, the details thereof along with the percentage of retail outlets and LPG distributorship in which not a single application has been received under this category;

(b) whether the Government has any scheme to allocate petrol pumps to those who have adequate land at a good location for the petrol pump and if so, the details thereof along with the time by which the allocation of new petrol pumps would be completed in the country specially in Kerala;

(c) the State/UT-wise details of the areas covered under CNG Network in the country at present and whether the Government has any scheme to promote/ improve CNG services in the country and if so, the details thereof along with the time by which CNG services are likely to be provided in the entire country; and

(d) whether the Government proposes to set up CNG pumps in under-developed areas, towns and small cities and if so, the details thereof, State/UT-wise and location-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मन्द्र प्रधान)

**MINISTER OF PETROLEUM AND NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) The guidelines for selection of Retail Outlet (RO) dealerships and LPG distributorships have a provision of 8% reservation under Combined Category 1 (CC1) for RO and Government Personnel (GP) category for LPG Distributorships which inter-alia includes Defence Personnel, Para Military Personnel / Central / State Government and Central / State PSU employees. In the last advertisement, the percentage of advertised locations for retail outlets and LPG distributorships in which no application is received under CC1/GP category is 21.22% (RO) & 13.10% (LPG) respectively.

- (b) OMCs have informed that applications are invited through press advertisement for setting up of RO dealership and availability of suitable land with the application is an eligibility criterion for selection. Further, allotment/setting up of RO involves various steps like advertisement, selection of dealers through draw/bidding, field verification of credentials, issue of LOI, procurement of land, obtaining necessary statutory approvals, construction, disposal of complaints. It takes on an average between six months to two year for setting up of ROs, depending on the location i.e. in Rural markets or on Highways. Currently, there is no provision for the direct allotment of dealers.

OMCs have informed that as on 30.6.2019, they have issued 7841 Letter of Intents (LOIs) out of the total locations advertised in the last advertisements

- (c)&(d) Establishment of CNG Stations is part of development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorized by Petroleum and Natural Gas Regulatory Board (PNGRB) based on techno-commercial viability of area. So far, PNGRB has authorized 228 Geographical Areas (Gas) for development of CGD Network across the country till 10th CGD Bidding Round. As on 30.3.2019, there are total 1742 CNG Stations in the country. State-wise details of CNG stations are given in **Annexure-1**.

With regard to proposed plan of Government to increase the number of CNG filling stations, it is informed that CGD entities have made commitment of total 8181 CNG stations as part of their work plan in various authorized GA`s. Details are given in **Annexure-2**.

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No.2346 for 8.7.2019 asked by Shri Jasbir Singh Gill & Others, MPs regarding 'Allotment of Petrol Pumps/LPG Distribution Agency'.

Number of Operational CNG Stations (Geographical Area wise) as on 31.03.2019

S.No	State/ Union Territory	Geographical Area	CNG Stations
1	Andhra Pradesh	East Godavari District (excluding area already authorized)	5
2		Kakinada	6
3		Krishna District (excluding area already authorized)	4
4		Vijaywada	19
5		West Godavari District	10
6	Goa	North Goa District	5
7	Gujarat	Ahmedabad City and Daskroi Area	56
8		Amreli District	9
9		Anand area including Kanjari & Vadtal Villages (in Kheda District)	3
10		Anand District (excluding area already authorized)	16
11		Banaskantha District	20
12		Bhavnagar	16
13		Dahej Vagra Taluka	2
14		Dahod District	8
15		Gandhinagar Mehsana Sabarkantha	74
16		Hazira	1

17		Jamnagar	13
18		Kutch (West)	9
19		Nadiad	22
20		Navsari	19
21		Panchmahal District	17
22		Patan District	14
23		Rajkot	48
24		Surat, Bharuch, Ankleshwar	97
25		Surendranagar	6
26		Vadodara	12
27		Valsad	22
28		Narmada (Rajpipla) District	1
29	Haryana	Panipat District	3
30		Rewari District	10
31		Sonipat	11
32		Karnal District	3
33		Nuh and Palwal Distircts	2
34	Karnataka	Bengaluru Rural and Urban Districts	22
35		Dharwad District	1
36	Kerala	Ernakulam District	4
37	Madhya Pradesh	Dewas	3
38		Gwalior	10
39		Indore (including Ujjain City)	29
40	Maharashtra	Mumbai & Greater Mumbai	135
41		Palghar District & Thane Rural	6
42		Pune District (Excluding area already authorized)	2
43		Pune City including Pimpri - Chichwad & adjoining contigeneous areas Hinjewadi, Chakan, Talegaon	67

44		Raigarh District (Excluding area already authorized)	10
45		Ratnagiri District	2
46		Thane urban and adjoining Municipalities	91
47	Punjab	Amritsar District	3
48		Fatehgarh Sahib District	3
49		Jalandhar	3
50		Ludhiana	3
51	Rajasthan	Kota	3
52	Telangana	Hyderabad	45
53	Tripura	Agartala	9
54	Delhi (UT)	NCT of Delhi	391
55	Chandigarh (UT), Punjab, Haryana and Himachal Pradesh	Chandigarh	5
56	Dadra & Nagar Haveli (UT)	UT of Dadra & Nagar Haveli	3
57	Diu & Daman (UT)	UT of Daman	3
58	Uttar Pradesh	Agra	20
59		Allahabad	4
60		Bareilly	9
61		Jhansi	2
62		Kanpur	29
63		Khurja	1
64		Lucknow	29
65		Mathura	9
66		Meerut	11
67		Moradabad	3
68		Saharanpur District	6
69		Varanasi District	3
70	Uttar Pradesh and Rajasthan	Firozabad (Taj Trapezium Zone)	12

71	Uttrakhand	Haridwar District	2
72		Udham Singh Nagar District	1
73	Odisha	Khordha District	4
74		Cuttack District	2
75	Bihar	Patna District	2
76	Uttar Pradesh	Noida & Greater Noida	44
77	Uttar Pradesh	Ghaziabad	47
78	Haryana	Gurgaon	27
79	Haryana	Faridabad	15
80	Gujarat	Ahmedabad District (excluding area already authorized)	5
81		Gandhinagar Urban	14
82		Ahmedabad City	23
83	Rajasthan	NOC for CNG Stations (DBS)	2
Total			1,742

ANNEXURE-2

Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No.2346 for 8.7.2019 asked by Shri Jasbir Singh Gill & Others, MPs regarding 'Allotment of Petrol Pumps/LPG Distribution Agency'.

Details of proposed CNG Stations

SI No	State/Union Territories	GAs	No. of GAs authorized	Work programme/CNG Stations
1	Andhra Pradesh	Srikakulam, Visakhapatnam & Vizianagaram Districts Anantapur and YSR (Kadapa) Districts Sri Potti Sriramulu Nellore District	3	426
2	Andhra Pradesh, Karnataka & Tamil Nadu	Chittoor, Kolar and Vellore Districts	1	251
3	Assam	Cachar, Hailakandi & Karimganj Districts Kamrup & Kamrup Metropolitan Districts	2	72
4	Bihar	Aurangabad, Kaimur & Rohtas Districts Begusarai District Gaya & Nalanda Districts Araria, Purnia, Katihar and Kishanganj Districts Arwal, Jehanabad, Bhojpur and Buxar Districts Khagaria, Saharsa and Madhepura Districts Lakhisarai, Munger and Bhagalpur Districts Muzaffarpur, Vaishali, Saran and Samastipur Districts	8	459
5	Bihar & Jharkhand	Nawada and Koderma Districts Sheikhpura, Jamui and Deoghar Districts	2	37
6	Daman and Diu & Gujarat	Diu & Gir Somnath Districts	1	35
7	Gujarat	Surendranagar District (Except areas already authorized) Barwala & Ranpur Talukas Navsari District (Except areas already authorized), Surat District (Except areas already authorized), Tapi District (Except areas already authorized) & the Dangs District Junagadh District Kheda District (Except areas already authorized), Morbi District (Except areas already authorized) & Mahisagar District Narmada (Rajpipla) District Porbandar District	7	140
8	Haryana & Himachal Pradesh	Panchkula District (Except areas already authorized), Sirmaur, Shimla & Solan (Except areas already authorized) Districts	1	45
9	Haryana & Punjab	Sirsa, Fatehabad and Mansa (Punjab) Districts	1	54
10	Haryana	Bhiwani, Charkhi Dadri & Mahendragarh Districts Hisar District Jhajjar District Sonapat District (Except areas already authorized) & Jind District	6	277

		Nuh&Palwal Districts Kaithal District		
11	Himachal Pradesh	Bilaspur, Hamirpur&Una Districts	1	10
12	Jharkhand	Bokaro, Hazaribagh&Ramgarh Districts Giridih&Dhanbad Districts Chatra and Palamu Districts Seraikela-Kharsawan District West Singhbhum District	5	179
13	Karnataka	Chitradurga&Davanagere Districts Udupi District Ballari&Gadag Districts Bidar District Dakshina Kannada District Ramanagara District Bagalkot, Koppal and Raichur Districts Chikkamagaluru, Hassan and Kodagu Districts Kalaburagi and Vijayapura Districts Mysuru, Mandya and Chamarajanagar Districts Uttara Kannada, Haveri and Shivamogga Districts	11	812
14	Kerala	Kozhikode &Wayanad Districts Malappuram District Palakkad &Thrissur Districts Alapuzza, Kollam and Thiruvananthapuram Districts	4	763
15	Kerala &Puducherry	Kannur, Kasaragod&Mahe Districts	1	125
16	Madhya Pradesh	Bhopal &Rajgarh Districts Guna District Rewa District Satna&Shandol Districts Ashoknagar District Gwalior (Except already authorized) District and Sheopur District Morena District Raisen, Shajapur and Sehore Districts Shivpuri District Sidhi and Singrauli Districts Ujjain (Except area already authorized) District, Dewas (Except area already authorized) District and Indore (Except area already authorized) District	11	309
17	Madhya Pradesh &Chattisgarh	Anuppur, Bilaspur and Korba Districts	1	20
18	Madhya Pradesh & Rajasthan	Jhabua, Banswara, Ratlam and Dungarpur Districts	1	54
19	Madhya Pradesh & Uttar Pradesh	Jhansi (Except area already authorized) District, Bhind, Jalaun, Lalitpur and Datia Districts	1	29
20	Maharashtra	Ahmednagar& Aurangabad Districts Latur&Osmanabad Districts Sangli&Satara Districts Sindhudurg District	4	225
21	Maharashtra & Gujarat	Valsad (Except areas already authorized), Dhule&Nashik Districts	1	156
22	Odisha	Angul&Dhekanal Districts Sundargarh&Jharsuguda Districts Balasore, Bhadrak&Mayurbhanj Districts Bargarh, Debagarh&Sambalpur Districts Ganjam, Nayagarh&Puri Districts Jagatsinghpur&Kendrapara Districts	7	116

		Jajpur&Kendujhar Districts		
23	Puducherry& Tamil Nadu	Karaikal&Nagapattinam Districts	1	27
24	Puducherry	Puducherry District	1	130
25	Punjab	SAS Nagar District (Except areas already authorized), Patiala & Sangrur Districts Ludhiana District (Except area already authorized), Barnala & Moga Districts Jalandhar District (Except areas already authorized), Kapurthala & SBS Nagar Districts Ferozepur, Faridkot and Sri Muktsar Sahib Districts Hoshiarpur and Gurdaspur Districts	5	278
26	Rajasthan	Barmer, Jaisalmer & Jodhpur Districts Alwar (Other than Bhiwadi) & Jaipur Districts Kota District (Except area already authorized), Baran & Chittorgarh (Only Rawatbhata Taluka) Districts Bhilwara & Bundi Districts Chittorgarh (Other than Rawatbhata Taluka) & Udaipur Districts Dholpur District Ajmer, Pali and Rajsamand Districts Jalore and Sirohi Districts	8	576
27	Tamil Nadu	Kanchipuram District Chennai & Tiruvallur Districts Coimbatore District Cuddalore, Nagapattinam & Tiruvarur Districts Ramanathapuram District Salem District Tiruppur District	7	890
28	Telangana	Bhadradi Kothagudem & Khamman Districts Jagtial, Peddapalli, Karimnagar & Rajanna Sircilla Districts Jangaon, Jayashankar Bhupalpally, Mahabubabad, Warangal Urban & Warangal Rural Districts Medak, Siddipet & Sangareddy Districts Medchal-Malkajgiri, Ranga Reddy & Vikarabad Districts Nalgonda Suryapet & Yadadri Bhuvanagiri Districts	6	268
29	Tripura	Gomati District West Tripura (Except areas already authorized) District	2	12
30	Uttar Pradesh	Bulandshahr District (Except areas already authorized), Aligarh & Hathras Districts Allahabad District (Except areas already authorized), Bhadohi & Kaushambi Districts Amethi, Pratapgarh & Raebareli Districts Auraiya, Kanpur Dehat & Etawah Districts Faizabad & Sultanpur Districts Gorakhpur, Sant Kabir Nagar & Kushinagar Districts Meerut District (Except areas already authorized), Muzaffarnagar & Shamli Districts Moradabad (Except areas already authorized) District Unnao (Except areas already authorized) District Azamgarh, Mau and Ballia Districts Bareilly (Except area already authorized) District, Pilibhit and Rampur Districts Basti and Ambedkarnagar Districts Farrukhabad, Etah and Hardoi Districts Gonda and Barabanki Districts	19	785

		Jaunpur and Ghazipur Districts Kanpur (Except area already authorized) District, Fatehpur and Hamirpur Districts		
31	Uttar Pradesh &Uttarakhand	Bijnor and Nainital Districts	1	91
32	Uttarakhand	Dehradun District	1	50
33	West Bengal	Burdwan District Darjeeling, Jalpaiguri and Uttar Dinajpur Districts Howrah (Except Area already authorized) District and Hoogly (Except Area already authorized) District Nadia (Except Area already authorized) District and North 24 Parganas (Except Area already authorized) District South 24 Parganas (Except Area already authorized) District	5	480
Total			136	8181